## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## <u>APPEAL NO. 107 OF 2015 AND</u> <u>APPEAL NO. 117 OF 2015</u>

Dated: 13<sup>th</sup> December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

**APPEAL NO. 107 OF 2015** 

In the matter of:

Haryana Power Purchase Centre & Anr. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Deepak Khurana for R-2

Ms. Nishtha Kumar for R-3

**APPEAL NO. 117 OF 2015** 

In the matter of:

Lanco Amarkantak Power Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal for R-2

Ms. Nishtha Kumar for R-4

## **ORDER**

As agreed by learned counsel for all the parties, list the matter for hearing on **25.01.2018**.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member